

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-205/ND/2024

IN THE MATTER OF:

Aditya Birla Finance Limited

.....Applicant

Vs.

Rajat Sehra

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Puneet Singh Bindra, Adv Rishabh Gupta, Adv
Akshay Sharma, Adv Sameer Sethi

For the Respondent :

ORDER

This is a petition filed under Section 95 of the IBC. Heard Ld. Counsel for the Petitioner. Order in this matter **is reserved.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**